

C. A. T. Bench, JAIPUR

(2)

Date of Order

Orders

19.11.93.

Mr. J.K.Kaushik- Counsel for applicant.

Heard, the learned counsel for the applicant.

The learned counsel for the applicant submits that from the letter dated 16.8.93 (Annex.A-5) and other documents, there is a proposal for ~~govern~~ having a Yard Workshop Weapon Repairs and the applicant should be absorbed there. Whenever, the work starts the applicant can make a representation to the authority and the representation will be considered by the authorities on the merits. There is no necessity to pass any order at this stage.

O.A. stands disposed of accordingly.


(P.P. Srivastava)
Adm. Member


(D.L. Mehta)
Vice Chairman

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P.P.S.
1/2/69
P.M.
1/2/69